

PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 556 OF 2023

IN THE MATTER OF:

ARUN TIWARI

.....PETITIONER

VERSUS

STATE OF U.P.

.....RESPONDENT

AMENDED MEMO OF PARTIES (AS PER ORDER DATED 26/02/2024)

ARUN TIWARI

.....PETITIONER

VERSUS

1. **State of Uttar Pradesh**

Through its Chief Secretary
Government of Uttar Pradesh,
Email: csup@nic.in

.....Respondent No. 01

2. **District Magistrate, Jalaun**

Email: dmjal@nic.in

.....Respondent No. 02

3. **Uttar Pradesh State Pollution Control Board**

Through its Member Secretary
Building No. TC-12V Vibhuti Khand, Gomti Nagar
Lucknow - 226010
Email:ms@uppcb.in

.....Respondent No. 03

4. **National Highway Authority of India**

Through its Project Director, PIU, Jhansi
Email: piujhansi@gmail.com

.....Respondent No. 04

5. **Public Works Department, State Of Uttar Pradesh**

Through its Eecutive Engineer, Provincial Division,
96, Mahatma Gandhi Marg, Raj Bhavan Colony,
The Mall Avenue, Lucknow, Uttar Pradesh-226001
Email ID: pwdeinc@gmail.com / Tel.: 0565-2237315

.....Respondent No. 05

6. M/s Gawax Construction Limited
SF-01, JMD Galleria, Sector-48, Sohna Road,
Gurgaon, Haryana-122001
Email: gcl@gawax.in

..... Respondent No. 06